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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017 & CC(COMM) 54/2017 AND I.A. 7004/2013

DURA-LINE INDIA PVT LTD Plaintiff
Through: Mr. Shivang Sharma, Advocate.

versus

JAIN IRRIGATION SYSTEMS LTD Defendant Through: Mr. Avinash K. Sharma, Advocate.

CORAM: HON'BLE MR. JUSTICE MANMOHAN

% ORDER 22.11.2018

List the matter before Court for monitoring of evidence on 27th February, 2019.

MANMOHAN, J

NOVEMBER 22, 2018 is